

the 19th March, 1987 together with an explanatory memorandum seeking to exclude certain articles falling under Chapters 84 and 85 from the Heading 98.06 under section 10 of the Customs Tariff Act, 1975.

[Placed in Library. See No. LT-4087/87.]

- (2) A copy of Notification No. G.S.R. 293(E) (Hindi and English versions) published in Gazette of India dated the 18th March, 1987 making certain amendments to Notification No. 63/87-CE dated the 1st March, 1987 so as to grant excise duty exemption on fabrics coated or laminated with preparations with low density polyethylene when used in the manufacture of plastic woven sacks issued under the Central Excise Rules, 1944.

[Placed in Library. See No. LT-4088/87.]

**Detailed Demands for Grants of  
Ministry of Industry for 1987-88**

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Industry for 1987-88.

[Placed in Library. See No. LT-4089/87.]

1. Shri G. M. Banatwalla
2. Shri Veerandra Patil
3. Shri Sunil Dutt
4. Smt. Indubala Sukhadia
5. Shri S. S. Ramasamy Padayachi
6. Shri Udaisingrao Gaikwad
7. Smt. Vyjayanthimala Bali
8. Shri Yashwantrao Gadakh Patil
9. Shri Chhitubhai Gamit
10. Shri Charan Singh

12.05 hrs.

**ASSENT TO BILLS**

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the following four Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 20th March, 1987:

- (1) The Appropriation (Vote on Account) Bill, 1987.
- (2) The Appropriation Bill, 1987.
- (3) The Appropriation (Nos. 2) Bill, 1987.
- (4) The Cotton, Copra and Vegetable Oils Cess (Abolition) Bill, 1987.

12.06 hrs.

**LEAVE OF ABSENCE FROM THE  
SITTINGS OF THE HOUSE**

[English]

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Seventh Report presented to the House on 26th March, 1987, have recommended that leave of absence be granted to the following Members for the period mentioned against each:

- 4th November to 9th December, 1986.
- 23rd February to 15th April, 1987.
- 23rd February to 22nd April, 1987.
- 23rd February to 25th March, 1987.
- 4th November to 9th December, 1986.
- 2nd March to 25th March, 1987.
- 2nd March to 20th March, 1987.
- 23rd March to 3rd April, 1987 and 13th April to 24th April, 1987.
- 12th March to 1st April, 1987.
- 23rd February to 22nd April, 1987.